the Table

## Outcome Budget (2014-15) of Department of Chemicals and Petro Chemicals

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री निहाल चन्द) : महोदय, मैं 2014-15 वर्ष के लिए रसायन और पेट्रोरसायन विभाग के संबंध में परिणामी बजट की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

[Placed in Library. See No. L.T. 539/16/14]

- I. Report and Accounts (2010-11 and 2011-12) of National Legal Services Authority, New Delhi and related papers
- II. Outcome Budget (2014-15) of Department of Electronics and Information Technology and Ministry of Law and Justice

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY; AND THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): Sir, I lay on the Table-

- I. (1) A copy each in (English and Hindi) of the following papers, under subsection (5) of Section 18 of the Legal Services Authorities Act, 1987:—
  - (a) Annual Accounts of the National Legal Services Authority (NALSA), New Delhi, for the year 2010-11, and the Audit Report thereon.
  - (b) Annual Accounts of the National Legal Services Authority (NALSA), New Delhi, for the year 2011-12, and the Audit Report thereon.
  - (c) Statements by Government accepting the Reports mentioned at (a) and (b) above.
  - (2) Statement each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (1) and (2) See No. L.T. 483/16/14]

- II. A copy each (in English and Hindi) of the following papers:-
- Outcome Budget, for the year 2014-15, in respect of the Department of Electronics and Information Technology.

[Placed in Library. See No. L.T. 676/16/14]

(ii) Outcome Budget, for the year 2014-15, in respect of the Ministry of Law and Justice.

[Placed in Library. See No. L.T. 202A/16/14]